

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/158/2016  
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya  
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S. SATHIYANARAYANAN	Counsel for R1 to R3	I. bithiyarudayam
2.	B. Pragasadeesh	Counsel for Petitioner	Prasadeesh
	FOR A. MOORTHY.		

**ORDER**

Proxy representing the petitioner present and stated that the senior counsel could not attend before the Tribunal today as he is held up at the High Court of Madras. He prayed time for making submissions. Counsel for respondent present. At request of counsel for petitioner, time is enlarged for making submissions. Put up on 29.11.2017 at 10.30 A.M.

— sd —  
K Anantha Padmanabha Swamy  
Member (Judicial)